

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.11.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3339 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Digvijay Tanwar Singh Vs. Sonia Rani & Ors.	Abhishek Anand
2.	I.A. No. 3375 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Bank of Baroda Vs. Vijay Kumar Iyer	Nalini Lodha
3.	I.A. No. 3379 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Datamatics Digital Ltd. Vs. Sipani Online Pvt. Ltd.	Karan Malhotra
4.	I.A. No. 3395 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sanjay Chemicals (India) Pvt. Ltd. Vs. Sharon Bio- Medicine Ltd.	P.S. Sudheer
5.	I.A. No. 3396 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	National Highways Authority of India Vs. Transstroy Tirupati Tiruthani Chennai Tollways Pvt. Ltd. & Anr.	Gurvinder Suri
6.	I.A. No. 3397 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	S. Boomadevi & Anr. Vs. PRC International Hotels Pvt. Ltd. & Ors.	Shantanu Singh
7.	I.A. No. 3398 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	B. D. Motors Ltd. Vs. Monotrone Leasing Pvt. Ltd.	Suhita Mukhopadhyay
8.	I.A. No. 3407 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Fenil Bharatbhai Shah Vs. Ardor Global Pvt. Ltd. & Ors.	Henna George
9.	I.A. No. 3415 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Morpheus Developers Pvt. Ltd. Vs. Sandeep Kumar Bhatt (R.P.)	Santosh Kumar
10.	I.A. No. 3380 of 2019 in Comp. App. (AT) No. _ of 2019	Bhandari Construction & Developers Pvt. Ltd. & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari

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By Order
-sd/-

Assistant Registrar